

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 13742/2015

MD. HABIBULLAH & ORS.

Petitioner(s)

VERSUS

STATE OF ASSAM & ORS.

Respondent(s)

(with appln. (s) for intervention and interim relief and office report)

WITH

SLP(C) No. 13841/2015

Interim Relief and Office Report)

SLP(C) No. 13843-13844/2015

Interim Relief and Office Report)

SLP(C) No. 18417-18418/2015

Interim Relief and Office Report)

Date : 30/11/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Manan Varma Adv.
Dr. Kailash Chand, Adv.
Ms Kanika Saran, Adv.
Ms. Diksha Rai, Adv.
Mr Anirudh Singh, Adv.
Mr. Anupam Lal Das, Adv.

For Respondent(s)

Mr. Vikash Singh, Adv.
Mr Chandra Shekhar Suman, Adv.
Mr Anish Kumar Gupta, Adv.UPON hearing the counsel the Court made the following
O R D E RSLP(C) No. 13742, 13841, 13843-13844/2015

None appears for respondent nos. 1 to 3 despite due service.

Item No.40

SLP(C) No. 18417-18418/2015

None appears for respondent nos. 1 to 3 despite due service.

Opportunity to respondent no.4 to file counter affidavit has already been declined.

Registry to process the matters for being listed before the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar